## **COMPANY LAW BOARD CHENNAI BENCH**

## ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, COMPANY LAW BOARD, HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/31/2014

NAME OF THE PETITIONER(S)

: T. Shanmugam

NAME OF THE RESPONDENT(S)

: Fabrichem (Trichy) Pvt Ltd & 2 Others

**UNDER SECTION** 

: 397/398 & 402

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

DESIGNATION

REPRESENTATION BY WHOM

1. K. SENGHIL KUMAR. For pehinon

## **ORDER**

Shri K Senthil Kumar, counsel for applicant in the CA present. Counsel for respondent absent. No representation. Time extended for hearing of restoration and also condoning the delay petition. Put up on 30.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)